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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 02<sup>nd</sup> July 2025

## NOTICE

Please take notice that the following matter was inadvertently omitted to be included in the cause list dated 01.07.2025 of the Chennai Bench. The next date of hearing in the matter is **04.07.2025** 

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr. AS Sathish Kumar	Mr. V Manivannan-R1 Mr. R Vidhya Shankar – R2-R4 Mr. ML Ganesh- R5

By order of Hon'ble Member (Judicial)

Chennai Bench

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